

governed by extraneous considerations.

Protests against retrenchment were also received by Government from the following Associations:

(i) Travancore-Cochin Chemicals, Employees Association.

(ii) FACT Employees Association, Eloor.

(c) The conciliation proceedings held by the Conciliation Officer (Central), Cochin, ended in failure. The allegations regarding victimization and the method of selection of personnel for retrenchment were recently enquired into on the spot by a senior officer of the Government deputed for the purpose and these were found baseless. Every effort is being made to find suitable jobs for the retrenched personnel. The Director General of Resettlement and Employment has been asked to render every assistance in this direction. Messrs. Hindustan Insecticide (Private) Limited, New Delhi, who have a plant at Alwaye have also been requested to consider these employees for appointment in their plant. Messrs. Indian Rare Earths Limited have taken up the question of appointment of these workers in the Atomic Energy Establishment at Trombay.

Indian Traders in Tibet

1043. Shri Hem Raj: Will the Prime Minister be pleased to state:

(a) the number of Indian Traders who went to Tibet during 1959 from the different States;

(b) the number of those who have returned;

(c) the amount of trade that was transacted during 1957 and 1958; and

(d) the amount of trade transacted during 1959 so far?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) According to the information received from different States,

and also Sikkim, 2813 Indian traders went to Tibet during the current year.

(b) State Governments have reported that all those who went have come back. Information from U.P. is still awaited.

(c) During 1957 and 1958, the amount of trade was as follows (value in '000 rupees):

| | Export | Import |
|------|---------|---------|
| 1957 | 2,09,78 | 93,06 |
| 1958 | 1,77,00 | 1,85,00 |

(d) Till September, 1959, the value of trade has been as follows (value in '000 rupees).

| | | |
|--------|---|------------|
| Export | — | Rs. 74,22 |
| Import | — | Rs. 85,97. |

Average Earnings of Workers in Industries

1044. Shri V. P. Nayar: Will the Minister of Labour and Employment be pleased to state the average weekly or monthly earnings of workers in (1) Iron and Steel industry (2) Sugar industry (3) Textile industry (4) Cement industry (5) Engineering industry (6) Hotels (7) Shops and Establishments (8) Transport other than Railways and (9) Railways in the years 1950-51 to 1958-59?

The Deputy Minister of Labour (Shri Abid Ali): A statement giving the available information upto 1957 about the average annual earnings of the workers is placed on the Table of the Sabha. [See Appendix II, annexure No. 86]. Information relating to weekly or monthly earnings and regarding earnings of workers in (1) Shops and Establishments and (2) Transport other than Railways is not available.

Import of Dye-stuffs

1045. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to give the monopoly of imports of dye-stuffs to the State Trading Corporation; and

(b) what are the indices of prices of the more important groups of dye-stuffs in 1959 as compared to 1956, 1957 and 1958?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) No such precise statistics are readily available.

Slum Clearance

1046. { **Shri Aurobindo Ghosal:**
Shri Madhusudan Rao:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Central Government have granted any aid to the States for slum clearance during 1959-60; and

(b) the amount given State-wise?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). A statement giving the amounts of Central assistance allocated to the States under the Slum Clearance Scheme during the year 1959-60 is laid on the Table. (See Appendix II, annexure No. 87)

Mystery Box from Warsaw

1047. { **Shri Hem Barua:**
Shrimati Mafida Ahmed:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that a "mystery box" containing a human skeleton arrived from Warsaw at Bombay on the 30th October, 1959; and

(b) if so, whether the matter has been enquired into and the mystery unveiled?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) A box containing a set of human bones was received from Warsaw at Bombay on the 30th October, 1959.

(b) Police investigations are under way in the matter.

Wage Policy for Public Undertakings

1048. { **Shri Ram Krishan Gupta:**
Shri Daljit Singh:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Government propose to take measures to evolve a comprehensive wage policy for employees in public sector undertakings; and

(b) if so, the nature and details of the measures which are under consideration?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The recommendation in the Second Five Year Plan is that as far as possible no distinction should be made between industrial employees in the public and private sectors. No wage policy exclusively for industrial employees in the public sector is under contemplation. As far as Government employees are concerned wages will be regulated in accordance with the relevant recommendations of the Pay Commission, as accepted by Government.

India-Pakistan Agreement, 1950

1049. **Shri Kalika Singh:** Will the Prime Minister be pleased to state:

(a) the extent of implementation of India-Pakistan Agreement of the 8th April, 1950 so far; and

(b) the period within which the remaining terms are likely to be implemented?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The Prime Ministers' Agreement of 8th April, 1950 in addition to guaranteeing certain fundamental rights, such as equality of citizenship, freedom of religion and worship, opportunities for employment etc., to minorities in both countries specifically provided that:

(i) Persons migrating from East Pakistan to Assam, West